

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>2.2.93</u>	Mr. K. P. Mishra Counsel for the petitioner. Mr. W. D. Sharma Counsel for the respondents. Heard the Counsel for the parties. M.P. for restoration of M.P. No. 33/92 ^{Ok which was Ok} dismissed in default on 27.11.92 is accepted. ^{Ok} M.P. No. 33/92 ^{Ok} restored to its original number. The M.P. No. 33/92 in O.A. 71/92 be listed for admission on 18.2.93. This M.P. stands disposed of accordingly. G. Krishna Gopal Krishna Member (Jud.)
	Copy sent to the app. op M.P. No. 33/92 Counsel vide <u>1119 to 1120</u> Date <u>12.2.93</u> <u>6</u> 11/2/93